

ITEM NO.105

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 414/2007

GRID CORPORATION OF ORISSA LTD.

Appellant(s)

VERSUS

WESTERN ELECTRICITY SUPPLY COMPANY OF ORISSA
LTD. AND ORS. ETC.

Respondent(s)

([REMAIN ON BOARD])

INTERLOCUTORY APPLICATION NO. 3 OF 2008 (Application for amendment
of Cause Title)

CIVIL APPEAL NOS. 417 OF 2007 & 759 OF 2007

CIVIL APPEAL NOS. 463, 572 of 2011
(INTERLOCUTORY APPLICATION NO. 1 OF 2011 (Application for stay)

CIVIL APPEAL NOS. 2939-41, 2942-43 OF 2011

CIVIL APPEAL NOS. 3595-97 OF 2011
INTERLOCUTORY APPLICATION NO. 4 OF 2011 (Application for stay)

CIVIL APPEAL NOS. 2674 OF 2013
INTERLOCUTORY APPLICATION NO. 1 OF 2013 (Applicaiton for stay)

CIVIL APPEAL NOS. 10251-63 OF 2013 WITH INTERLOCUTORY APPLICATION
NO. 14-26 of 2013 (Application for stay)

CIVIL APPEAL NOS. 2625-38 OF 2014
CIVIL APPEAL NOS. 3858-60 OF 2014 WITH INTERLOCUTORY APPLICATION
NOS. 1 & 10 OF 2014 (Application for stay & directions)

CIVIL APPEAL NO. 1380-82 OF 2015 WITH INTERLOCUTORY APPLICATION
NOS. 4-6,10-12,13-15 OF 2015 (Application for Stay,
Intervention, Impleadment)

CIVIL APPEAL NO. 8037-39 OF 2015 WITH INTERLOCUTORY APPLICATION
NOS. 4-6 OF 2015 (Application for Stay)

Date : 01-02-2023 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA**

For Parties

**Mr. Raj Kumar Mehta, AOR
Ms. Himanshi Andley, Adv.**

**Mr. Shekhar Naphade, Sr. Adv.
Mr. Rutwik Panda, AOR
Ms. Nikhar Berry, Adv.
Ms. Aishwariya Dash, Adv.
Ms. Farah Hasmi, Adv.
Ms. Anshu Malik, Adv.**

**Mr. Buddy A. Ranganadhan, Adv.
Ms. Bushra Waseem, Adv.
Mr. Hasan Murtaza, AOR**

**Mr. Brij Kant Mishra, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Niharika Dewivedi, Adv.
Mr. Ravish Kumar Goyal, Adv.
Mr. Narendra Pal Sharma, Adv.**

**Mr. Som Raj Choudhury, AOR
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Mr. Rajesh Kumar, AOR

**Ms. Sharmila Upadhyay, AOR
Mr. Sarvjit Pratap Singh, Adv.
Mr. Gaurav Prakash Pathak, Adv.**

Mr. K. V. Mohan, AOR

Mr. Shibashish Misra, AOR

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Ms. Ishita Jain, AOR
Mr. Anand Kumar Shrivastava, Adv.
Mr. Anuja Jain, Adv.

Mr. Abishek Gupta, Adv.
Mr. P. K. Manohar, AOR
Ms. Ikshita Singh, Adv.
Mr. Dishant Bhati, Adv.
Ms. Tanya, Adv.

Mr. Abhishth Kumar, AOR

Mr. Suresh Chandra Tripathy, AOR

Ms. Anindita Pujari, AOR

Mr. Arpit Shukla, AOR

Mr. Abhishek Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Shekhar Naphade, learned senior counsel for the appellant(s) for forty minutes (approx.) and Mr. Buddy A. Ranganadhan, learned counsel for the respondent(s) for ninety minutes.

List tomorrow i.e. 02.2.2023 as part heard.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER